



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9, CGO Complex, Lodhi road, New Delhi – 110 003.

Dated: 24th June, 2020

NOTICE

As Hon'ble Justice A.I.S. Cheema, Member (Judicial) is proceeding on E/L w.e.f 25th June 2020, the Bench notified for holding Virtual Court in Court-2 on 25th (before 02:00 PM) & 26th June 2020 is re-constituted. Composition of the re-constituted Bench shall be as under: -

1. Hon'ble Justice Venugopal M.,
Member (Judicial)
2. Hon'ble Justice Justice Jarat
Kumar Jain, Member (Judicial)
3. Hon'ble Mr. Kanthi Narahari,
Member (Technical)

By order of the Hon'ble Acting Chairperson

Sd/-

(Peeush Pandey)
Registrar